GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:505 ANSWERED ON:23.07.2015 Denationalisation of CIL Maragatham Smt. K.

Will the Minister of COAL be pleased to state:

- (a) whether the Government is considering to denationalize the Maharatna Public Sector Coal India Limited (CIL);
- (b) if so whether the Government has received any proposal in this regard;
- (c) if so the details thereof;
- (d) whether the employees have warned the Government about any move towards the denationalisation of CIL; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (e): There is no proposal under consideration with the Government to denationalise ClL. However, the Government has disinvested 10% paid up equity capital in ClL out of Government of India's Shareholding of 89.65% through offer for sale (OFS) method on 30.01.2015 to comply with SEBI guidelines of minimum public shareholding of 25% for listed companies. At present the Government of India's Shareholding in ClL is 79.65%.
